

**OFFICE OF DISTRICT AND SESSIONS JUDGE, KANGRA AT DHARAMSHALA**

No. DSJ/D.Shala/Comp./2022-

Dated

**OFFICE ORDER**

In pursuance of the instructions contained in Registry letter no. HHC.1(5- Comp./ E-Courts project/Meeting)/2008/II-4670 dated 11.2.2015 and in letter no. HHC/Comp/E-Courts Project/ Phase-II/2015-I-25935 dated 26/28.09.2015 of the Hon'ble High Court of Himachal Pradesh, Shimla as per the mandate of Paras 3(a)(iii) & (iv) of the Policy and Action Plan Document of Phase-II of the eCourts Project the District Court Computer Committee consisting of following i.e the Additional District and Sessions Judge(I), Kangra at Dharamshala as Chairperson, the Senior Civil Judge-cum-CJM, Kangra at Dharamshala and the Civil Judge-cum-JMFC (II), Dharamshala as members, alongwith District Administrator and System Administrators already constituted is hereby updated for overall monitoring of project implementation in Kangra Civil and Sessions Division under overall supervision of the undersigned and such Committee shall work in close coordination with the Central Project Coordinator (CPC) of the Hon'ble High Court of Himachal Pradesh, Shimla. This apart, the following Judicial Officers are also hereby designated as Nodal Officers for each court complex who shall remain in constant touch with the Central Project Coordinator (CPC) of the Hon'ble High Court of Himachal Pradesh for follow up and monitoring of the Project progress and resolving the implementation issues:-

District Court Computer Committee in respect of Kangra Civil and Sessions Division				
Sr. No.	Designation in the Committee	Designation of the Officer (Court wise)	Role Assigned	Telephone no.
1	Chairperson of the Committee	The Additional District and Sessions Judge-I, Kangra at Dharamshala	-	01892-222000
2	Member of the Committee	The Senior Civil Judge-cum-CJM, Kangra at Dharamshala	-	01892-223276
3	- do -	The Civil Judge-cum-JMFC (II), Dharamshala	-	01892-225460
4	- do -	Superintendent Gr-II, O/o the Sr. Civil Judge-cum-CJM, Kangra at Dharamshala	District System Administrator	01892-223276
5	- do -	Naib Nazir, O/o the Civil Judge-cum-JMFC-I, Dharamshala	District System Administrator	01892-223295
6	- do -	Superintendent Gr-II, O/o	System Administrator	01892-223295

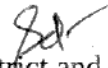
		the Civil Judge-cum-JMFC, Dharamshala		
7	- do -	AEC of this office	System Administrator	01892-223274
8	- do -	Civil Ahlmad, O/o the Addl. District and Sessions Judge-I, Kangra at Dharamshala	System Administrator	01892-222000
9	- do -	Addl. Ahlmad, O/o the Addl. District and Sessions Judge-II, Kangra at Dharamshala	System Administrator	01892-223272
10	- do -	Naib Nazir, O/o the Senior Civil Judge-cum-CJM, Kangra at Dharamshala	System Administrator	01892-223276
11	- do -	Criminal Ahlmad O/o the Civil Judge-cum-JMFC(I), Dharamshala	System Administrator	01892-223295
12	- do -	Civil Ahlmad, O/o the Civil Judge-cum-JMFC, Baijnath	System Administrator	01894-262807
13	- do -	Court Nazir, O/o the Addl. District and Sessions Judge-I, Kangra at Dharamshala	System Administrator	01892-222000
14	- do -	Criminal Ahlmad, O/o the Senior Civil Judge-cum-ACJM, Dehra	System Administrator	01970-233103
15	- do -	Additional Ahlmad, O/o the Senior Civil Judge-cum-ACJM, Dehra	System Administrator	01970-233103
16	- do -	Reader, O/o the Senior Civil Judge-cum-ACJM, Nurpur	System Administrator	01893-220070
17	- do -	Naib Nazir, O/o the Senior Civil Judge-cum-ACJM, Palampur	System Administrator	01894-230614
18	- do -	Copyist, O/o the Senior Civil Judge-cum-ACJM, Kangra	System Administrator	01892-265072
19	- do -	Civil Ahlmad, O/o the Civil Judge-cum-JMFC, Jawali	System Administrator	01893-264308
20	- do -	Civil Ahlmad, O/o the Civil Judge-cum-JMFC,	System Administrator	01893-242210

		Indora	
21	- do -	Naib Nazir, O/o the Civil Judge-cum-JMFC, Jaisinghpur	System Administrator -

**Judicial Officers who are designated as Nodal Officers for reach Court Complex shown against their names**

S.No.	Court Complex	Designation	Name of Judicial Officer	Email ID	Telephone Number
1	Dharamshala	Civil Judge-cum-JMFC-I	Ms. Swati Barwal	Swati.barwal@aij.gov.in	01892-223295
2	Kangra	Civil Judge-cum-JMFC	Ms. Shweta Narula	Shweta.narula@aij.gov.in	01892-262872
3	Dehra	Civil Judge-cum-JMFC	Ms. Kanika Gupta	kanika.gupta86@aij.gov.in	01970-234085
4	Palampur	Civil Judge-cum-JMFC	Ms. Ritu Sinha	Sinha.ritu0412@aij.gov.in	01894-230710
5	Nurpur	Senior Civil Judge-cum-ACJM	Ms. Kanika Chawla	kanikac@aij.gov.in	01893-220217
6	Jawali	Civil Judge-cum-JMFC	Sh. Vivek Kaisth	Vivek.kaisth@aij.gov.in	01893-264308
7	Bajnath	Civil Judge-cum-JMFC	Ms. Deepika Negi	Deepika.negi@aij.gov.in	01894-262807
8	Indora	Civil Judge-cum-JMFC	Sh. Vikas Kapoor	Vikas.kapor32@aij.gov.in	01893-242210
9	Jaisinghpur	Civil Judge-cum-JMFC	Sh. Ajay Kumar	Kumar.ajay88@aij.gov.in	-

This office order shall also supersede the previous officer order No. DSJ/Computer/Comp/Committ/2015-21775-21800 dated 03.10.2015.

  
 District and Sessions Judge  
 Kangra at Dharamshala  
 Dated: 19/01/2022

No. DSJ/D.Shala/Comp./2022-1019-1045  
 Copy forwarded to:

1. The Central Project Coordinator, High Court of Himachal Pradesh for information.
2. All the Judicial Officers of this Civil and Sessions Division for information and

necessary action.

3. All the Chairperson/Members District Courts Computer Committee for information and necessary action.

4. The Court Manager of this office for information and necessary action.

5. The Technical Manpower of this office for information and necessary action.

District and Sessions Judge  
Kangra at Dharamshala

